

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P(C) TMP NO.175 OF 2020

PETITIONER:

THE MALAPPURAM DISTRICT POSTAL,
TELECOM AND BSNL EMPLOYEES CO OP SOCIETY LTD. NO. M . 265
NECHIKUNDU, MANJERI (PO) ,
MALAPPURAM DISTRICT.
REPRESENTED BY ITS SECRETARY.

BY ADV. SRI. O.D.SIVADAS

RESPONDENTS:

1. THE UNION OF INDIA,
REPRESENTED BY THE SECRETARY TO GOVERNMENT,
MINISTRY OF FINANCE,
NORTH BLOCK, RAISANA HILL,
NEW DELHI - 110001
2. THE COMMISSIONER OF INCOME TAX (TDS) ,
CENTRAL REVENUE BUILDING, I.S.PRESS ROAD,
ERNAKULAM., PIN -682 018.
3. THE INCOME TAX OFFICER, (TDS) ,
AYAKAR BHAVAN,
KOZHIKODE, PIN 688 001
- 4.THE MALAPPURAM DISTRICT CO-OPERATIVE BANK LTD,
DISTRICT CO-OPERATIVE BANK BUILDING,
MALAPPURAM, PIN 676 505,
EPRESENTED BY ITS GENERAL MANAGER.

BY SRI.P.VIJAYAKUMAR, ASG
BY SRI.T.S.SYAMPRESANTH,GOVERNMENT PLEADER
BY SRI.JOSE JOSEPH, SC

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ORDERS ON
28.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

BECHU KURIAN THOMAS, J.

W.P.(C) TMP No.175 of 2020

Dated this the 28th day of April, 2020

ORDER

The Assistant Solicitor General of India takes notice for the 1st respondent. The learned Standing Counsel for Income Tax takes notice on behalf of respondents 2 and 3. Sri.I.V.Pramod shall be served with notice by the petitioner through e-mail on behalf of the 4th respondent.

All proceedings for recovering TDS pursuant to Ext.P1 shall stand stayed for a period of three months from today.

Post the writ petition along with the connected matters on 27.5.2020.

**BECHU KURIAN THOMAS
JUDGE**

vps

APPENDIX

PETITIONER'S/S' EXHIBITS:

EXT. P1- TRUE COPY OF THE PROCEEDING ISSUED BY THE 4TH RESPONDENT
DATED 17.03.2020

RESPONDENT'S/S' EXHIBITS:

NIL

/TRUE COPY/

VPS

PS TO JUDGE